

credit and aid from the Soviet Union. Our team will be visiting to seek certain technical clarification very soon within this week. We are happy that the work will start within a few months.

About the Assam refinery, the third refinery also, we have taken a decision. It was made under the Assam Accord. That will be in private sector. But later on we have revised it because nobody was coming forward. A solution has now been found out. So, three million tonnes in Karnataka, two million tonnes in Assam and six million tonnes in Karnal—in toto 11 million tonnes—will be added within the next five years.

### Hydro-Electric Plant In Andhra Pradesh

\*377. SHRI P. PENCHALLIAH: Will the Minister of ENERGY be pleased to state:

(a) whether Government propose to install any new hydro-electric plant in Andhra Pradesh; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY: (a) and (b). A statement is given below.

### STATEMENT

(a) and (b). Names of Hydro Electric Projects presently under construction in Andhra Pradesh, their installed capacity and likely dates of commissioning are as under:—

<i>Sl. No.</i>	<i>Project</i>	<i>Installed Capacity (MW)</i>	<i>Likely date of commissioning</i>
1.	A P. Power House at Balimela	2x30	1991-92
2.	Upper Sleru St. II	2x60	1991-92
3.	Srisaillam LBPH	9x110 (660 MW)	1994-95(33MW) Beyond 8th plan
4.	Penna Ahobilam	2x10	1990-91
5.	Nagarjunasagar RBC	2x30	1990-91
6.	Nagarjunasagar RBC Extn.	1x30	1989-90

In addition, the following two projects have been accorded techno-economic clearance by Central Electricity Authority and are awaiting approval by the Planning Commission —

- 1 Jalaput Dam Power House\* (3x6 MW)
- 2 Guntur Branch Canal (2x2MW)
- 3 \*Cost and benefit of this project

are to be shared by Andhra Pradesh and Orissa.

SHRI P. PENCHALLIAH. Mr. Speaker, Sir, Andhra Pradesh has been facing acute power shortage in the recent years. There is an inordinate delay in the completion of important projects like Srisaillam due to inadequate allocation of funds. Keeping this in view, I want to know from the hon. Minister whether he is taking any special steps to increase the allocation of funds so that these

projects are completed soon and the power shortage is wiped out in the State.

**THE MINISTER OF ENERGY (SHRI VASANT SATHE):** Sir, the projects like Srisailem are the State projects. And if the States do not find adequate funds, we really cannot help them. There are nearly six projects which are under commission, like, A. P. Power House at Balimela with the installed capacity of 2x30 megawatt; Upper Sileru, Stage-II; Srisailem; Penna Ahobilam; Nagarjunasagar and Nagarjunsagar Extension. All these projects which are the State projects have been cleared as far as we are concerned. They must find the money and they must do the project. They are sleeping on these projects because they do not have the resources. They are delaying it. What can we do for that?

**SHRI P. PENCHALLIAH:** Sir, Nellore District in Andhra Pradesh is an important developing industrial centre. But due to power shortage, many small and medium scale industries are being closed down and shifted to other parts of the State. Hence, in view of this, whether the Government would try to see to it that the Penna Ahobilam Project is completed as early as possible in order to rescue Nellore District from acute power shortage.

**SHRI VASANT SATHE:** My sympathies are with the people of that district. I wish them luck.

**SHRI V. SOBHANADREESWARA RAO:** I would like to know from the hon. Minister the present stage of Potavaram Multipurpose Project and Pulichintala Project. Apart from irrigation components, there are hydro-power components also. They are very important projects. I would like to know whether the Government is going to clear these two projects—Potavaram Project and Pulichintala Project—for the benefit of production of hydro—electric power in Andhra Pradesh.

**SHRI VASANT SATHE:** We have not got any proposal with our Department for

Potavaram and Pulichintala projects. When we receive that, we will definitely examine that.

**SHRI V. SOBHANADREESWARA RAO:** They are pending before the Central Water Commission.

**SHRI S. JAIPAL REDDY:** Earlier in the day, in an answer to another question, the Minister of Power stated that in the Eighth Five Year Plan, higher emphasis would be laid on hydropower. And the Minister agreed that the States were finding it difficult to finance these projects and Andhra Pradesh was not the only one State. Therefore, will the Minister consider taking over a few hydro-electric projects under Central Sector and finance them?

**SHRI VASANT SATHE:** Definitely. That is the desire. We know that these projects now cost a lot. Therefore, it will not be within the scope and possibility of any State to have such major projects and we intend to take these up as Central Projects. Even if we have to find money through bilateral sources, we will try to do that and see that maximum hydel projects are inducted.

**PROF. MADHU DANDAVATE:** Is the answer definite-time bound?

**MR. SPEAKER:** Prof. Ramakrishna More—absent;

Shri Banwari Lal Purohit.

**SHRI BANWARI LAL PUROHIT:** Q. No. 378.

**THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALPNATH RAI):** A statement is laid on the Table of the House.

**SHRI VASANT SATHE:** No, no. (*Interruptions*)

**SHRI S. JAIPAL REDDY:** Sir, Mr. Kalpnath and confusion go well? together.